

**Central Administrative Tribunal
Principal Bench, New Delhi**

(62)

C.P.No.327/2006 in O.A.No.2710/2003

Monday, this the 8th day of January 2007

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri N.D. Dayal, Member (A)

1. Vijender Singh
S/o Shish Ram,
R/o 323, SFS Flats,
Pkt.10, Sec-11 (Ext)
Rohini, Delhi-110 085
2. Sh.Sunil Kumar Jain
S/o Sh.S.C.Jain
R/o B-9/S-2, Dilshad Garden
Delhi-52
3. Sh.Anil Kant Gandhi
S/o Sh.Kundan Lal Gandhi
R/o Flat No.7, CPWD, Service Centre,
Sec B, R.K.Puram,
New Delhi
4. Sh.P.S.Chauhan
S/o Late Sh.B.S.Chouhan
R/o 1582, Sec-5,
R.K.Puram, New Delhi
5. Sh.Shashi Singh
S/o Late Sh.Kundan Lal Gandhi
C-2/151, Lodhi Colony,
New Delhi
6. Sh.Rajendra Kumar
S/o Nathu Singh
R/o 35/A, Gali No.6
West Vinod Nagar,
Delhi-92
7. Sh.Naresh Kumar
S/o Paras Kumar
R/o B 4153, Sector 7, Rohini
Delhi-85
8. Sh.Birendra Kumar Mishra
S/o Sh.Ram Audh Mishra
R/o 61B Pkt.B Dilshad Garden
Delhi-95

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9. Sh.Umesh Kumar
S/o Sh.Janglesh Kumar
R/o B7, Siddarth Niketan
Sec-14, Kaushambi, Ghaziabad
U.P.-201010
 10. Sh.Ganesh Singh Bisht
S/o Sh.I.S.Bish
R/o 39, Seemant Vihar, Sec-14,
Kaushambi Ghaziabad
U.P.-201010
 11. Sh.Harpinder Singh,
S/o Sh.T.P.Singh,
R/o Flat No.39, Type-II
Delhi College of Engineering
Bawana Road, Delhi-42
 12. Sh.Mumeshwar Tyagi
S/o Sh.Dayanand Tyagi
R/o 1606, Sector-5,
R.K.Puram, New Delhi
 13. Sh.N.L.Jhamb
S/o Sh.K.L.Jhamb
R/o C-10/15, Sector-15
Rohini Delhi-85
 14. Sh.Kishan Avtar Meena
S/o Sh. S.I.Meena
R/o F-161/3, Andrew Ganj,
New Delhi
 15. Sh.Suresh Chand
S/o Sh.Khusi Ram,
R/o C-545, New Ashok Nagar,
Delhi-96
 16. Sh.Praveen Kathuria
S/o Sh.J.N.Kathuria
R/o 22nd Gulabi Bagh
Delhi-7
 17. Sh.Amit Kumar Jain
S/o Sh.Sumat Prasad Jain
R/o 191 Deepali Pitampura
Delhi-34.
 18. Sh.Rajendra Prasad Mittal
S/o Sh.Madal Lal
R/o C-70/7A, Gali No.2
Bhajanpura, Delhi-53

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19. Ms. Kitty Joseph
D/o Sh.Abraham Joseph
R/o 11B/Pcket A3, Mayur Vihar
Phase III, New Delhi
20. Sh.Sanjeev Kumar
S/o Sh.Rameshwar Dayal,
R/o IX/3125-A, Galli No.4,
Dharam Pura, Gandhi Nagar,
Delhi-31.
21. Sh.Vijay Bhardwaj,
S/o Dr.U.S.Roy,
R/o G-523/4, Sec-Gamma-II
Greater Noida, U.P.
22. Sh.Mahender Kumar Malik
S/o Sh. R.D.Malik,
R/o 131, GH-9, Paschim Vihar,
New Delhi-110 037
23. Sh.Vikram Singh Yadav
S/o Sh.H.S.Yadav
R/o Vill and P.O.Badshpur
Teh and Dist.Gurgaon
State Haryana
24. Sh.Harish Chander Pathak,
S/o Sh.P.D.Pathak,
R/o 63-A, Pocket B
Sec-II, DDA Flats
Nasirpur Phase-I
Dwaraka New Delhi.
25. Sh.Mukesh Mani Mittal
S/o Sh.A.K.Mittal
R/o C-178, Eactend Appartments,
Mayur Vihar PH-1(Ext.)
Delhi-110 096.
26. Sh.Brahman Pal Singh
S/o Late Sh.Sumer Singh
R/o 350, Block-VI, Ashapur Vihar,
Sec-14, Kaushambi Ghaziabad
U.P.-201 010
27. Sh.Rakesh Ahuja
S/o Sh.Thakur Dass Ahuja
R/o H.No.2B/B Model Town
Gurgaon (HR)
28. Sh.Ran Bir Sharma
S/o Late Sh.Kali Ram Sharma
R/o B-18/3, Gali No.3, North
Chajjarpur Shahdara, Delhi-94.

29. Sh.Pawan Kumar
S/o Late Sh.R.M.Gupta
R/o A-229, Main Road Madlie Park
Delhi-33
30. Sh.Harsh Kumar,
S/o B.R.Sharma
R/o 205, Sukhdev Vihar
New Delhi
31. Sh.Kuldeep Kirshan Dhar
S/o Sh. P.N.Dhar,
R/o C-20, Nawada Housing Complex,
Opp.Kakrola Crossing, Uttam Nagar,
New Delhi
32. Sh.Sanjev Kumar,
S/o Bhol Ram Sharma
R/o 179/A Jawahar Mohalla
Frash Bazar, Shahdara
33. Sh.Virendra Singh
S/o Sh. Bhagat Singh
R/o B-12/114, Dev Nagar,
Karol Bagh, New Delhi
- (Adv. Sh. Satish Dayanadin for Sh. Naresh Hanshi)
- ..Petitioner

Versus

1. Anil Baijal
Secretary,
Ministry of Urban Development
Nirman Bhawan, New Delhi-01
2. A.Chakarvarti
Director General (Works)
C.P.W.D. Nirman Bhawan,
New Delhi-01.
3. Diwan Chand
Director Administration
C.P.W.D, Nirman Bhawan,
New Delhi-01
- (Adv. Sh. Rajesh Katyal)
- ..Respondents

ORDER (ORAL)

Hon'ble Shri Shanker Raju, Member (J):

In the light of an order passed by the respondents on 22.11.2006
where notional seniority from the date of accrual of vacancy has

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been accorded to the applicants, present CP stands disposed of.

Notices are discharged.


(N.D. Dayal)
Member (A)


(Shanker Raju)
Member (J)

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